## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

## D.A.1510 of 1996

Date of Order: 06-11-97.

Present: Hon'ble Dr. B.C. Sarma, Administrative Member.

Hon'ble Mr. D. Purakayastha, Judicial Member.

RUMA PROVAT & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr.B.Mukherjee, counsel.

For the respondents: Mr.C.Samaddar, counsel.

Heard on: 06-11-97.

## ORDER

## B.C. Sarma, A.M.

Ld.counsel for both sides are present and we have heard them.

When the matter was taken up for admission hearing,

Mr.B.Mukherjee,ld.counsel appearing for the applicants,

submits on instruction that his clients would like to

withdraw the case. Mr.Samaddar,ld.counsel has no objection to it.

On the submissions made by Mr.Mukherjee, the application is disposed of as "withdrawn" without passing any Order as to costs.

(D.Purakayastha) Member(J)

(B.C.Sarma)
Member(A)